# N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and parties appearing in person that **Shri Milind L. Murudkar,** Section Officer is hereby nominated and appointed as **Principal Vacation/Holiday Court Sheristedar** for attending urgent Civil and Criminal work on the Appellate Side on all declared holidays for the period commencing from 01st October, 2026 to 31st December, 2026 or until further orders.

The residential address and contact number of **Shri Milind L. Murudkar,** is as under :-

**Shri Milind L. Murudkar**
R/o. :- 10/002, Anand Vihar,
Near Kharegaon Railway Phatak,
Kalwa (East), Thane – 400605.

**Mobile No. :- 9870935935**

**Smt. Shruti S. Bhoir,** Section Officer, is hereby nominated and appointed as alternative Vacation/Holiday Court Sheristedar as and when **Shri Milind L. Murudkar** is not available for attending the urgent Civil and Criminal work on Appellate Side on all declared holidays for the period commencing from 01st October, 2026 to 31st December, 2026 or until further orders.

..2/-

The residential address and contact number of **Smt. Shruti S. Bhoir,** is as under :-

**Smt. Shruti S. Bhoir**
R/o. :- 501, Rankapur Apartment,
Kharkar Aali, Jambhali Naka,
Thane (W).

**Mobile No. :- 9022227949**

High Court, Appellate Side } BY ORDER
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}
} Sd/-
Bombay, 01st October, 2026 } (S. C. Jadhav)
Registrar (Judicial-II)